

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:814

ANSWERED ON:31.07.2006

CONSTITUTION OF GOM TO REVIEW WATER PROJECTS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has constituted a Group of Ministers (GoMs) to review the Ministry's proposal to relax norms under Accelerated Irrigation Benefit Programme (AIBP) for speedier completion of water projects;
- (b) if so, the details thereof;
- (c) whether there is any difference among the various Departments and Ministries to relax norms under AIBP;
- (d) if so, whether there is any proposal to include extension, renovation and modernization of minor irrigation projects in the plan;
- (e) whether the comments of the State Governments have been sought therefor;
- (f) if so, the views of the States in this regard; and
- (g) the steps taken by the Government to complete ongoing/sanctioned projects with in the schedule time/revised schedule time?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

- (a) & (b) Yes; Sir. A Group of Ministers (GoM) has been constituted on 14th July, 2006.
- (c) The views of various departments and Ministries received are being presented to the Group of Ministers for consideration.
- (d) Extension, Renovation and Modernization of minor irrigation projects have not been included under Accelerated Irrigation Benefits Programme (AIBP).
- (e) & (f) Views expressed in the meeting of the State Irrigation Ministers in November, 2005 and Secretaries of State Irrigation Departments in October, 2005 on relaxation of norms of AIBP have been taken into consideration for finalization of further relaxation of AIBP criteria.
- (g) AIBP has been conceptualized to assist the State to complete ongoing irrigation projects at the earliest. The norms of AIBP are revised from time to time and further relaxation of norms would be considered by the GoM.